

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 49737/2024

[Arising out of impugned final judgment and order dated 09-07-2024 in FA No. 9/2014 passed by the High Court of Chhatisgarh at Bilaspur]

UTTAM KUMAR VYAPARI

Petitioner(s)

VERSUS

GEETA RAI & ORS.

Respondent(s)

(IA No. 284410/2024 - CONDONATION OF DELAY IN FILING, IA No. 284411/2024 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS AND IA No. 284409/2024 - EXEMPTION FROM FILING O.T.)

Date : 24-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Kaustubh Shukla, AOR

For Respondent(s) :Mr. Pulkit Thareja, Adv.
Mr. Rajeev Ranjan, Adv.
Mr. Ram Lal Roy, AOR

Ms. Ankita Sharma, AOR
Mr. Arjun D Singh, Adv.

The Court made the following
O R D E R

Not taken up.

List the matter on 01.04.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR